GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:2097 ANSWERED ON:02.12.2009 CBI RAID AND INQUIRY AGAINST ALL INDIA SERVICES OFFICERS Alagiri Shri S. ;Vasava Shri Mansukhbhai D.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of Officers from All India Services, especially IAS, IPS and IFS (Forests) retired as serving officers against whom CBI inquiry has been initiated or pending during the last three years and the current year;
- (b) the number of cases filed in the Judicial Courts, year-wise during the said period;
- (c) the number of cases initiated by CBI for possessing assets disproportionate to their own sources of income during the same period, year-wise;
- (d) the number out of them for which charge-sheets have been filed;
- (e) the number of officers of Joint Secretary level and above alongwith the Departments to which the Officers belonged in the above cases; and
- (f) the action taken/proposed to be taken to expedite the cases?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Science and Technology; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Earth Sciences; MINISTER OF THE STATE IN THE MINISTRY OF Prime Minister's Office; MINISTER OF THE STATE IN THE MINISTRY OF Personnel, Public Grievances and Pensions; and MINISTER OF THE STATE IN THE MINISTRY OF Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

(a): During the last three years i.e. 2006, 2007, 2008 and 2009(upto 30.10.2009), CBI has registered 88 cases against Ail India Services Officers including IAS, IPS, IFS(Forests) as per details below;

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registered

2006 65
2007 12
2008 4
2009 7
(upto 30.10.2009)
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Year No. of cases

(b): During the said period, CBI has filed charge- sheets in 102 cases against All India Services Officers as per details below:

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Year No. of cases charge-
sheeted

2006 32
2007 23
2008 41
2009 6
(upto 30.10.2009)
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(c): During the said period, CBI has registered 5 cases of disproportionate assets against All India Services Officers as per details below:

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Year No. of cases registered
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2006 1
2007 2
2008 7
2009 2
(upto 30.10.2009)
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- (d): CBI has not filed charge-sheet in any of the above 5 disproportionate assets cases.
- (e): Out of these 5 disproportionate assets cases, 3 cases are against the officers of Joint Secretary level and above, working in the following Departments/Organisations:
- (i) Madras Fertilizers Ltd, Chennai
- (ii) Government of Assam
- (iii) Ministry of Shipping
- (f) CBI endeavours to complete investigation in all the cases at the earliest.